

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Monday, 23<sup>rd</sup> September 2024 ;**

### I

The Division Bench presided over by the Hon'ble Shri. Justice M. S. Karnik will not be available for judicial work.

### II

The urgent mentioning and placing of the matters if any, and the urgent matters on the board already notified will be allowed before the reconstituted Division Bench comprising of the Hon'ble Shri. Justice Bharat P. Deshpande and the Hon'ble Shri. Justice Valmiki Menezes at 10.30 a.m.

### III

Soon after Division Bench work is over, the Hon'ble Shri. Justice Bharat P. Deshpande and the Hon'ble Shri Justice Valmiki Menezes will sit singly and take up matters pertaining to Single Bench as per the board notified separately.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 19.09.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**